**NATIONAL COMPANY LAW TRIBUNAL** CHANDIGARH BENCH, CHANDIGARH

CP(CAA) No.06/Chd/HP/2017

In the matter of:

Him Teknoforge Limited

... Petitioner-Transferor Company

AND

Gujarat Automotive Gears Limited ... Petitioner/Transferee Company

Present: Mr. Anil Kumar Aggarwal, Advocate for applicant-companies.

Mr. Munish Kumar, Advocate for Allied Asia Gears Ltd., the

Objector.

Reply has been filed to the objections filed by Allied Asia Gear Ltd. Learned

counsel for the objector seeks short date to argue the matter because he could not

collect copies from his Chamber mate. Learned counsel for the petitioners however,

submits that copy was otherwise sent at the e-mail address of the learned counsel on

07.11.2017. List the matter for arguments on 20.11.2017. It is made clear that no

request for further adjournment shall be entertained.

Sd/-

(Justice R.P. Nagrath)

Member(Judicial)

November 13, 2017

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